

Patna High Court, Patna

Notice

No. : 03 / C.O.'s Office

Patna, the 07th May, 2026

This is for information to all concerned that all earlier orders with regard to pick up and drop facility to the vehicles of the Learned Advocates / Doctors and Officials of State Dispensary / Officers & Staff of the Court and such beneficiaries, in the premises of the Court beyond the barrier is hereby recalled with immediate effect.

They shall use the facility of Battery Operated Carts (available at Gate Nos. 2 & 3 of the Court) for their movement up to their designated places, after parking their vehicles at the designated parking places near Gate Nos. 2 & 3 of the Court.

Only official vehicles of the Court and vehicle(s) of the Learned Advocate General may be moved beyond the barrier and parked within the premises of the Court.

By Order



Registrar General I/C
Patna High Court, Patna